

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 9000/2023

[Arising out of impugned final judgment and order dated 09-04-2019 in SPLA No. 73/1999 passed by the High Court of Judicature at Allahabad]

STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

MC DOWELL AND COMPANY LIMITED & ANR.

Respondent(s)

(I.R.)

Date : 07-01-2025 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Ms. Aishwarya Bhati, A.S.G.(NP)
Mr. Samar Vijay Singh, AOR
Mr. Fateh Singh, Adv.
Mr. Aman Dev Sharma, Adv.

For Respondent(s) Mr. Sandeep Chillana, Adv.
Mr. Snehil Sharma, Adv.
Mr. Priyojeet Chatterjee, Adv.
Ms. Anjali Jain, Adv.
Mr. Alok Tripathi, AOR

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

(INDU MARWAH)
AR-cum-PS

(NIDHI WASON)
COURT MASTER (NSH)